

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.186/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

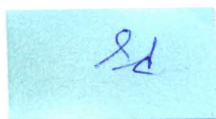
Name of the Company	Naviplast Traders Pvt.Ltyd & Ors.-Versus-R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7 I B C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	KANISHK KHETAN, ADV	LIQUIDATOR	Kanishk Khetan 5/1/18.
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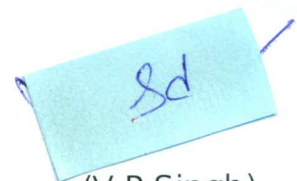
ORDER

Ld. Advocate representing the Liquidator sought leave of the Court for filing Progress Report by 15/01/2018. Prayer is allowed.

List it on 31/01/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)